

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.227/241/AMR/2019		241	Chiruvella Ajay Ghosh Vs Pinakini Sheep Farms Pvt Ltd & 5 others

**ORDER**

Mr.N.Madhava Rao, Counsel for the Petitioner present. Mr. Lokeswar Reddy, Counsel for the Respondent present. The counsel for the Petitioner is not able to connect. Hence, for hearing, list the matter on 19.04.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN